## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.         | T.P. No. | Purpose                              | Section | Name of the Parties<br>M/s. / Mr. |
|--------------------------|----------|--------------------------------------|---------|-----------------------------------|
| CP<br>No.183/BB/201<br>7 | -        | For filing<br>addl. infor-<br>mation | 252(3)  | Tejjas Incence Pvt. Ltd., Vs ROC  |

| SL. | NAME (IN CAPITAL)         | SIGNATURE              |      |
|-----|---------------------------|------------------------|------|
| NO. | & PHONE NUMBER            | REPRESENTATION TO WHOM |      |
| 01  | B.N. Harish<br>8826582694 | Appelland              | Alex |

## ORDER

Counsel for Petitioner is present. Heard him. For orders list it on 22/12/2017.

Member (T)

Member (J)